

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 3832
TO BE ANSWERED ON 11th DECEMBER, 2019

PROPOSAL FOR MANDATORY EXPORT RULE

3832. SHRI VELUSAMY P.:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has any proposal for mandatory export rule when the domestic output is higher than the domestic demand;
- (b) if so, the details thereof;
- (c) in a case when the international market is lower than the cost of production of domestic output, whether the Government will give any kind of assistance including incentives and cash subsidy to compensate the difference in the prices; and
- (d) the details of the commodities or items to be covered under the mandatory export rule and the penal provisions for not complying with the rules?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

(a) and (b): There is no such proposal.

(c): In view of prevailing low sugar prices in the international market than the minimum price of sugar fixed for the domestic market, the Government of India has decided to compensate the difference @ Rs. 10,448/- per tonne on export of sugar by sugar mills for the current sugar season 2019-20 (October-September).

(d): Does not arise in view of (a).
